

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

---

ORDERS OF THE BENCH

---

4th April, 2011

OA 183/2008

Present: None for applicant  
Shri R.G.Gupta, counsel for respondents

Order sheets dated 22.3.2011, 30.11.2010 and 6.4.2010 show that nobody has been appearing on behalf of the applicant. It appears that counsel applicant is not interested in pursuing this case. Consequently, the same is dismissed in default for non-prosecution.

copy given vide

No. 3948395

7/4/11

Anil Kumar  
(Anil Kumar)  
Member (Administrative)

mk

*K.S.Rathore*  
K.S. Rathore  
(Justice K.S. Rathore)  
Member (Judicial)